GOVERNMENT OF INDIA POWER LOK SABHA

STARRED QUESTION NO:33
ANSWERED ON:20.11.2009
POWER GENERATION TARGETS
Adsul Shri Anandrao Vithoba;Saroj Smt. Sushila

Will the Minister of POWER be pleased to state:

- (a) whether the Central Electricity Authority has assessed the likely achievement against the target set forth for capacity addition of electricity during the Eleventh Five Year Plan;
- (b) if so, the details thereof;
- (c) the details of power projects lagging behind the schedule and the reasons therefor;
- (d) whether any mid-term plan, corrective strategy has been proposed to realise the targeted capacity addition; and
- (e) the other steps being taken by the Union Government to augment power generation in the country?

Answer

THE MINISTER OF POWER (SHRI SUSHILKUMAR SHINDE)

(a) to (e): A Statement is laid on the Table of the House.

STATEMENT

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (e) OF STARRED QUESTION NO. 33 TO BE ANSWERED IN THE LOK SABHA ON 20.11.2009 REGARDING POWER GENERATION TARGETS.

- (a) & (b): Yes, Madam. Against the target of 78,700 MW for the 11th Five Year Plan, as per recent assessment by Central Electricity Authority(CEA), a total capacity of 62,374 MW, including 18,859 MW already commissioned, is likely to be added with `high level of certainty`, and a capacity of 12,590 MW on `best effort basis`.
- (c): The details of power projects lagging behind the schedule and reasons for the same, project-wise, are given at Annex-IA for hydro projects and Annex-IB for thermal projects.
- (d): The following steps are being taken to achieve capacity addition target for the 11th Plan:
- (I) Rigorous monitoring of on-going generation projects at highest level by the Union Power Minister, Minister of State for Power, Secretary(Power) and Chairperson, CEA.
- (II) Power Ministers` Conference was held twice during 2009-10 to review the capacity addition programme for 11th Plan and to sort out critical issues and bottlenecks faced in implementation of on-going projects.
- (III) An Advisory Group has also been set up under the chairmanship of Minister of Power with retired secretaries of Ministry of Power and industry representatives to advise on expeditious implementation of on-going projects.
- (IV) CEA has a nodal officer associated with each on going project to continuously monitor the progress at site through frequent visits and continuous interaction with project developers.
- (V) The ongoing projects are vigorously monitored by the Power Projects Monitoring Panel(PPMP) set up specially for the purpose.
- (VI) Enhancement of main plant equipment manufacturing capacity by Bharat Heavy Electricals Limited (BHEL) and widening the vendor base by BHEL through outsourcing.
- (VII) Formation of Joint Venture company by NTPC Ltd. and BHEL, M/s L&T and MHI, Japan, M/s JSW and Toshiba, M/s Bharat Forge and Alstom and M/s BB Engineering and Ansaldo for manufacture of various power plants equipments.
- (VIII) Sensitization of all stakeholders towards enlarging the vendor base so as to meet the Balance of Plants (BoP) requirements.
- (IX) `Adopt an ITI` initiative` by project developers to meet the requirement of skilled manpower.
- (e): The following steps are being taken to enhance power generation in the country:
- (i) Enhancing generation from the available sources including utilization of the un- requisitioned capacity of gas based power stations on liquid fuel.
- (ii) Import of coal to bridge the gap between domestic availability and requirement of coal.
- (iii) Harnessing surplus captive power into Grid.

| (iv) Renovation, modernization and life extension of old and inefficient generation units. |
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| (v) Strengthening of inter-state and inter-regional transmission capacity for transfer of power from surplus to deficit areas. |
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